GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:410
ANSWERED ON:10.11.2010
RAIN WATER HARVESTING
Mahajan Smt. Sumitra;Singh Shri Rajiv Ranjan (Lalan);Vardhan Shri Harsh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has assessed the water harvesting potential in the different regions of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether steps have been taken by the Government to create awareness for conservation of water including rain water harvesting system;
- (d) if so, the details thereof;
- (e) whether the Union Government proposes to provide funds to the States for water harvesting schemes; and
- (f) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a) & (b): The Central Ground Water Board(CGWB) under the Ministry of Water Resources has prepared and circulated a report entitled "Master Plan for Artificial Recharge to Ground Water"(2002), to all States / UTs. It envisages recharge of about 36 billion cubic meter of surplus runoff in an area of 4.5 lakh sq. km. through construction of 39.25 lakh artificial recharge and roof top rain water harvesting structures by the States / UTs. State-wise details of area identified for artificial recharge and quantum of surplus water that can be recharged are given in Annexure.
- (c) & (d): Various measures taken by Ministry of Water Resources and Central Ground Water Board (CGWB) for public awareness for conservation of water include:
- (i) Organizing awareness programmes under the Central Plan schemes namely "Ground Water Management & Regulation" and "Information Education and Communication (IEC)" of Ministry of Water Resources;
- (ii) Sanction of Demonstrative Projects on Rain Water Harvesting and Artificial Recharge to Ground Water.
- (iii) Initiation of participatory monitoring of ground water levels in various States by engaging observers / villagers.
- (iv) Implementation of Farmers Participatory Action Research Programmes (FPARPs) through 60 identified institutes in 25 States/UTs with a view to demonstrate the technologies for bringing economy in the use of water for agriculture;
- (v) Constitution of Advisory Council on Artificial Recharge of Ground Water;
- (vi) Institution of Bhoomijal Samvardhan Puraskars and National Water Award to encourage adoption of innovative practices of ground water augmentation;
- (vii) Launching of Ground Water Information System for dissemination of ground water related information to all stake holders including users;
- (viii) Organizing Painting competetion among school children to create awarness on the need to conserve water.
- (e) to (f): Ministry of Water Resources has a budget allocation of Rs. 100 crore for demonstrative projects which includes rainwater harvesting under Central Sector Scheme of "Ground Water Management & Regulation" during Xlth Plan Period. A total of Rs 25.07 Cr. has been sanctioned to the States of Kerala, Punjab, Arunachal Pradesh, Tamil Nadu, Andhra Pradesh, Karnataka, Uttar Pradesh, West Bengal & Madhya Pradesh.